

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION :

PETITION NUMBER : TCP/21/2016

NAME OF THE APPLICANT : RAMESH JAGITIANI

NAME OF THE RESPONDENT : P. NAMMASIVAYAM & 3 (ARGUS ENTERPRISES PVT LTD)

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1	Sandeep Kumar For Shri Sharjeel Muni	R & R	
2.	Vishnu Nahon	R1 & R2	

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for R1, R2, R3 and R4 present. Put up along with TCP/13/16 on 19.02.2018 at 10.30 A.M.

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**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**

ghk